NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CA/7/2016

NAME OF THE PETITIONER(S)

: India Infrastructure Fund

NAME OF THE RESPONDENT(S)

: Karaikal Port Pvt Ltd

UNDER SECTION

: 98(1) of Companies Act 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RAJENDRAN RAGIHAVAN

2. SHOHO MAWE

A-ASIF BASHA

3. P. Sankarrarayanan Senior Comiel
Ro N. P. VIII KUTTAR Conel for 2 to to
V. J. - ARU RAJ

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DEV BHLADR For Mls. Chirakumar &

Sweeth

Council for Laranteal

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at their request. Put up alongwith CP 6/2016 and TCP 174/2016 on 21.12.2017.

-5d-

S Vijayaraghavan Member (Technical) -sel-

K Anantha Padmanabha Swamy Member (Judicial)

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